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Administration of Sports Injury Centre, Safdarjung Hospital

1786. DR. ANIL KUMAR SAHANI:

SHRI RAM NATH THAKUR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an arthroscopy and sports injury clinic had been set up at Central Institute of Orthopaedics of Safdarjung Hospital, New Delhi;

(b) if so, how a separate Director has been appointed for Sports Injury Centre whereas it should have been under the Director of Central Institute of Orthopaedics;

(c) how, Deputy Director, Consultant and HR Manager have been appointed in Sports Injury Centre whereas they should be manpower for Central Institute of Orthopaedics;

(d) whether a separate website for Sports Injury Centre has been allowed by the Medical Superintendent of Safdarjung Hospital; and

(e) if so, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) An arthroscopy and Sports Injury Clinic was set up at Central Institute of Orthopaedics of Safdarjung Hospital, New Delhi.

(b) The Government approved establishment of Sports Injury Centre(SIC) at Safdarjung Hospital by upgrading the Sports Injury Unit to function as a self-sufficient Department at a cost of ₹ 70.72 crores. Sports Injury Centre being a separate Department, the Head of the Sports Injury Unit was designated as Director of SIC.

(c) The posts in SIC have been created to deal with all administrative matters relating to the SIC, which is a separate department in Safdarjung Hospital.

(d) and (e) Sports Injury Centre, being a new setup has been covered with computerization of e-Hospital Governance by the National Information Centre. Therefore, a separate website was considered essential for providing better patient care facilities for the sports persons as well as to the patients suffering from sports related injuries.

Establishment of medical research university and AIIMS

1787. SHRI N. GOKULAKRISHNAN:

DR. V. MAITREYAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has any plans to develop and expand the medical facilities at JIPMER in Puducherry and if so, the details thereof;

(b) whether Government has envisaged to establish a Central Medical University in Tamil Nadu to carry the research and development activity;

(c) whether Government has expedited the process of setting up of AIIMS in Tamil Nadu and plans to create a Medical Research Centre in Tamil Nadu;

(d) if so, the details thereof and the total funds allocated in this regard; and

(e) whether Government has made any decision on the lands selected and surveyed by the Central team for this purpose, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE): (a) Expansion of medical facilities in a hospital is a continuous process and done on need basis. The following expansion has been done in JIPMER, Puducherry:

(i) Establishment of Super Speciality Blocks with 560 beds.

(ii) Regional Cancer Centre.

(iii) Trauma Care Centre with Tertiary Care Burns Center.

(iv) College of Nursing.

(v) Establishment of Women & Child Hospital with 400 beds.

(vi) Common Hostel Facilities.

(vii) Augmentation of existing specialities.